

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(Pt.)/5388/A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 26<sup>th</sup> June, 2024.

Sub:- **Casual leave.**

Ref:- Your note dated 21.06.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland, has been granted **casual leave on 21.06.2024**. The next senior most Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-108/2011(Pt.)/5389-5390/A, dtd. , 26-06-24**  
Copy to:

1. Shri Inalo Zhimomi, Principal District & Sessions Judge, Dimapur, Nagaland.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
